

(b) if so, the main recommendations of the technical committee; and

(c) the steps taken by Government to check the erosion by the river?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes. A Committee has been appointed with the following terms of reference:—

(1) to review the flood problem of the river Great Gandak with particular reference to the reach on the right bank downstream of the tri-junction of the Nepal—U.P.—Bihar border up to Chitauni ghat;

(2) to make an assessment of the protection afforded in the past by the Chitauni bund together with its various protective works constructed on the right bank of the river by the U.P. Government;

(3) to study the causes responsible for inadequate protection in the past by this embankment during the flood season of certain years;

(4) to lay down standards to which the bund and its various protective works should be built so as to be effective and secure and to make recommendations for improvements in the system, for achieving these objectives.

(b) and (c). The Committee is expected to submit its report by the end of December 1965.

#### **Tawa Project**

111. **Shri Vidya Charan Shukla:**

**Shri Parashar:**

**Shri Hukam Chand**

**Kachhavalya:**

**Shri Chandak:**

**Shri Wadiwa:**

**Shri J. P. Jyotishal:**

**Shri Dajl:**

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Starred Question No. 119 on

the 19th August, 1965 and state the progress so far made on the construction of Tawa Multi-purpose Project in Madhya Pradesh?

The Minister of Irrigation and Power (Dr. K. L. Rao): Preliminary civil works, such as project roads and buildings are nearing completion. Excavation work relating to the masonry portion of the dam in the river bed and on the earth-dam is in progress. Excavation of the left bank canal has just begun. Work on the deep cut in the right bank is in progress. Grouting in the foundation of masonry dam has also been taken up.

#### **Hydrocele Cases**

112. **Shri Mohammed Kaya:** Will the Minister of Health be pleased to state:

(a) whether Government are aware of a large number of hydrocele cases in coastal areas of the country, particularly in Kerala; and

(b) if so, the steps taken for their cure and prevention?

The Deputy Minister in the Ministry of Health (Shri P. S. Naskar):

(a) Sample survey to estimate the filarial infection and disease prevalent in different areas in the country have shown that hydrocele cases are prevalent in many of the areas surveyed including the Kerala coast. A statement showing the prevalence of hydrocele in coastal areas is laid on the Table of the House. [Placed in Library. See No. LT-5057/65].

(b) Hydrocele is mainly caused by filarial (*W. bancrofti* only) infection. Facilities for treatment of Hydrocele exist in the hospitals and dispensaries in the country.

A pilot programme known as the National Filaria Control Programme has been undertaken to control filaria in a number of areas of the country including Kerala. The anti-larval measures being taken under the programme aim at controlling the spread of the disease. The Control measures,

however effective, do not confer any benefit on those who are already infected or have developed the filarial disease.

**पंजाब में कृत्रिम घंग केन्द्र**

113. श्री गुशालन :  
श्री श्रींकार लाल बेरवा :  
श्री बूटा सिंह :

क्या स्वास्थ्य मंत्री २ अक्टूबर, 1964 के धारारहित प्रश्न संख्या 1630 के उत्तर के संबंध में यह बताने की कृपा करेंगे कि :

(क) क्या पंजाब में कृत्रिम घंग तैयार करने का एक केन्द्र स्थापित करने का विचार है ; और

(ख) यदि हां, तो इसमें कब तक काम धारम्भ हो जाने की सम्भावना है ?

स्वास्थ्य मंत्रालय में उपमंत्री (श्री पू० शे० नास्कर): (क) धीरे (ख). इस प्रस्ताव पर पंजाब सरकार विचार कर रही है। यह प्रस्तावित केन्द्र कब तक चालू हो जाएगा इस धवस्या में यह बतलाना धसामयिक होगा।

**Heavy Industrial Projects**

114. Shri Daljit Singh: Will the Minister of Planning be pleased to state:

(a) the break-up of the capital outlay of Rs. 2,130 crores on the Heavy Industrial Projects set up during the three Plan periods, State-wise;

(b) the number of such heavy industrial projects which have been set up in Punjab;

(c) the reasons for giving the small share to Punjab; and

(d) whether there is any proposal under consideration for the allotment of more funds to Punjab during the Fourth Plan period?

The Minister of Planning (Shri B. E. Bhagat): (a) A statement indicating, Statewise, the estimated invest-

ment on Central Industrial Projects during the first three Plan periods is given below:

*Statement*

State.	Estimated investment during the first three Plan periods.
	Rs. (crores)
Andhra Pradesh	56.98
Assam	27.50
Bihar	200.75
Gujarat	32.00
Jammu & Kashmir	—
Kerala	26.24
Maharashtra	42.48
Madhya Pradesh	442.61
Madras	82.71
Mysore	24.69
Orissa	403.84
Punjab	35.60
Rajasthan	6.00
Uttar Pradesh	62.90
West Bengal	321.22
<b>TOTAL :</b>	<b>1765.52</b>

(b) There are two heavy industrial projects in Punjab, namely, the Nangal Fertiliser Factory and the heavy Machine Tools Factory at Pinjore.

(c) The location of Heavy Industrial Projects is decided on economic and other relevant considerations. Therefore, the question of giving a small or big share to a particular State does not arise.

(d) The outlay on projects to be included in the Fourth Five-Year Plan and their location is still under consideration.

**Allotment of Houses to Working Women in Delhi**

115. Shrimati Matmeena Sultan:  
Shri Hukam Chand  
Kachhavaia:

Will the Minister of Works and Housing be pleased to state:

(a) whether Government have of late approved a scheme for the allot-